

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The investigations have been completed and the report is awaited.

**Trade Agreement with Iran**

**3799. Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1518 on the 13th March, 1961 and state:

(a) whether a new trade agreement has been signed between India and Iran; and

(b) if so, the main terms thereof?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**  
(a) Yes, Sir.

(b) A summary of the main provisions of the Indo-Iran Trade Agreement signed on the 2nd May, 1961 is laid on the Table of the House. [See Appendix IV, annexure No. 80] A copy of the agreement is available in the Parliament Library.

**Fundamental Rights of Hindus in Pakistan**

**3800.** { Shri Shree Narayan Das:  
Shri Radha Raman:

Will the Prime Minister be pleased to state:

(a) what is the present position with regard to enjoyment of fundamental rights by the Hindu minority of Pakistan and their general well-being;

(b) whether any number of offences against property and person of such minority have been brought to the notice of the Government of India; and

(c) whether migration of Hindus from East Pakistan has shown an upward trend during the last six months of 1961 as compared with similar period during the last year?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Pakistan nationals do

not enjoy fundamental rights in the sense envisaged in the Constitution of India because that country continues to be governed under Martial Law and a Constitution has not been promulgated so far. Fundamental rights of the minority community are guaranteed under the Prime Ministers' Agreement of April, 1950, but leaves much to be desired in its application by the Pakistan Government.

(b) Yes, Sir.

(c) There has been no increase in the number of persons coming from East Pakistan on Migration Certificates to India during the period January to June, 1961, as compared to the figures for the same period during the year 1960.

**लाजपतराय मार्केट, दिल्ली में दूकानों का बिया जाना**

३८०१. श्री प्रकाशबोर शास्त्री : क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) लाजपतराय मार्केट के उन दूकानदारों को जिन्हें नई बनी पक्की दूकानें नहीं मिली हैं, पक्की दूकानें देने के कार्य में अब तक क्या प्रगति हुई है;

(ख) ऐसे दूकानदार जिन्हें अब तक दूकानें नहीं मिली क्या कुछ विशेष रियायत चाहते हैं;

(ग) यह कार्य कब तक पूरा हो जाने की संभावना है; और

(घ) जिन दूकानदारों को पक्की दूकानें मिल गई हैं क्या उन्होंने भी कुछ और सुविधा चाही है?

पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री (श्री मेहर चन्द खन्ना): (क) और (ग). लाजपत राय मार्केट के एक भाग में बनाई गयी पक्की दूकानें एलाट की जा चुकी हैं। शेष भाग में दूकानें बनाने का कार्य स्कापड़ा है चूंकि उस स्थान पर बैठे हुए दूकान-

दार अपना कब्जा नहीं छोड़ते। ऐसी दशा में मार्केट के शेष भाग में दुकानों के बनाये जाने का काम कर पूर्ण होगा, अभी बताना संभव नहीं है।

(ख) जी हाँ, उनके पास जो खोले हैं उनके किराये के बारे में।

(घ) जी हाँ। वे चाहते हैं कि मार्केट के प्रवेश द्वारों के रास्तों से खोले वालों को हटा दिया जाय और उनमें से कुछ, विशेष कर हलवाई, किराये में कमी चाहते हैं।

#### **Travancore Rayons Factory in Kerala**

**3802. Shri Narayanankutty Menon:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether licence has been granted for expansion of the Travancore Rayons Factory in Kerala; and

(b) whether there is any proposal to start a plant for the manufacture of rayon grade pulp?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) Two schemes, including M/s Travancore Rayons, have been licensed for the manufacture of Rayon Grade pulp in Kerala.

#### **Production of Khadi in Bihar**

**3803. Shri Bibhuti Mishra:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1 on the 15th February, 1961 and state the targets fixed for production of Khadi in Bihar during 1961-62?

**The Minister of Industry (Shri Manubhai Shah):** 1,59,78,154 square yards.

#### **Homes for Steel Workers at Kulti**

**3804. Shrimati Renu Chakravartty:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 1186 on the 23rd December, 1955 and state:

(a) how many houses for the steel workers at Kulti (Asansol) Works of

Indian Iron and Steel Company Ltd. and other workers of this area have been constructed upto-date under the Subsidised Industrial Housing Programme;

(b) whether it is a fact that the Housing Directorate had selected suitable sites for housing for Kulti steel workers in 1957 and if so, why the matter has not been proceeded with; and

(c) when the work is proposed to be started?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) No project has yet been sanctioned by the Government of West Bengal for the construction of houses at Kulti under the Subsidised Industrial Housing Scheme. Messrs. Indian Iron and Steel Company Ltd. are, however, reported to have constructed 1628 houses at Kulti for their industrial workers without availing themselves of the financial assistance admissible under the Scheme.

(b) and (c). The Government of West Bengal have stated that a site was selected for construction of houses under the Scheme at Kulti but the project did not materialise as no suitable source of water-supply was available. The State Government would consider the question of building houses under the Scheme at Kulti as soon as a suitable site with facilities for water-supply can be located.

#### **प्रत्येकालिक सामाजिक पाठ्यक्रम के लिए चुने गये व्यक्ति**

३८०५. श्री म० ला० द्विवेदी: क्या धर्म और रोजगार मंत्री मंत्रालय की वार्षिक रिपोर्ट के पृष्ठ ५० के पैरा ४ के संबंध में यह बताने की कृपा करेंगे कि जो ३० पदाधिकारी कलकत्ता विश्वविद्यालय के प्रत्येकालिक सामाजिक पाठ्यक्रम के लिये चुने गये थे उनमें से कितने ऐसे हैं जिन्हें धर्म संबंधी मामलों का अनुभव नहीं था?